

(16)

CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

C.P. No. 436/2000

IN

OA No. 2675/99

New Delhi: this the 11th day of APRIL, 2001.

HON'BLE MR. S. R. ADIGE, VICE CHAIRMAN (A)

HON'BLE DR. A. VEDAVALLI, MEMBER (J)

Krishan Nandan Paswan,
S/o Sh. Ginnori Paswan,
R/o RZ 25, B 12-A,
Indira Park,
palam Colony,
New Delhi

....Petitioner.

(By Advocate: Shri M.K. Gupta)

Versus

1. Secretary, Sh. N.N. Mukherjee,
Ministry of Urban Development,
Employment,
Nirman Bhawan,
New Delhi.

2. Shri K. Krishnamoorthy,
Director General,
CPWD., Nirman Bhawan,
New Delhi.

3. Sh. K. C. Mittal,
Superintending Engineer,
CPWD,
Ram Manohar Lohia Hospital,
New Delhi

....Respondents.

(By Advocate: Shri S.M. Arif)

ORDER

S. R. Adige, VC (A):

Heard both sides on C.P. No. 436/2000 alleging contumacious non-compliance of the Tribunal's order dated 5.7.2000 in OA No. 2675/1999.

2. By that order, it was directed that in case respondents needed the services of a casual labourer, to do the work of the nature applicant was doing earlier, they were to consider re-engaging applicant in preference to freshers and outsiders.

3. Applicant contends in the CP that one Ram Pravesh

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an outsider has been engaged by respondents to applicant's own exclusion, but this contention is denied by respondents, to which no rejoinder has been filed. No materials have been placed on record by applicant to establish his contention that Ram Pravesh an outsider has indeed been appointed after the Tribunal's order dated 5.7.2000 to applicant's own exclusion.

4. CP therefore dismissed. Notices discharged.

A.Vedavalli
(DR. A. VEDAVALLI)
MEMBER (J)

S.R. Adige
(S.R. ADIGE)
VICE CHAIRMAN (A)

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